

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
06-06-2024 AT 10:30 AM**

**Company Petition IB/212/2021  
AND  
IA(IBC) 687/2024 in Company Petition IB/212/2021  
u/s. 95 of IBC, 2016**

**IN THE MATTER OF:**

State Bank of India

**...Petitioner**

**AND**

ParvathReddy Chakradhar Reddy & Viceroy Hotels Ltd

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**Company Petition IB/212/2021**

Matter adjourned to 04.07.2024.

**IA(IBC) 687/2024**

Learned Counsel Ms Kushi Singh, for Financial Creditor present physically.  
Proof of service filed as per the same served. Learned Counsel Ms Praneetha  
present and stated that she has been instructed by the Personal Guarantor to  
appear on behalf of them. For filing counter, matter adjourned to 04.07.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**